

Functions of ILDR Section

1. Organising and Conducting various Courses in Legislative Drafting to impart theoretical as well as practical training to the officers of the Central/State Governments/Union territory Administrations, Attached/Subordinate Offices and Central Public Sector Undertakings.
2. Results Framework Document (RFD) for implementing the Performance Monitoring and Evaluation System (PMES) in respect of Legislative Department.
3. Work relating to Information Technology including Information and computer technology and system; Coordination with National Informatics Centre and maintaining Legislative Department's website.
4. All matter relating to ISO Certification of ILDR and periodical audits as provided under the Quality Manual System.
5. Providing practical training in legislative drafting for the nominees of the Bureau of parliamentary Studies.
6. Preparation of Annual Training Plans, Cadre Training Plans, Implementation of National Training Policy, 2012 and act as the Training Cell of the Legislative Department.
